

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 884/2000

New Delhi this the 26th day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

1. Harmeet Singh
HL-18, L-Block
Jail Road, Hari Nagar,
Delhi-110064.
2. Jagdish Prasad Maheshwari
C-108, Rishi Nagar,
Chawla Colony, Ballabghar
Faridabad-121004.
3. Kanshi Ram
453/IX, R.K. Puram
New Delhi-110022.
4. R.C. Sharma
H-39, Sector-XI
Noida-201301.

. . . Applicants

(By Shri G.K. Aggarwal, Advocate)

-Versus-

1. Union of India through
Secretary,
Ministry of Urban Development
Nirman Bhawan,
New Delhi-110011.
2. The Director General (Works)
Central Public Works Deptt.
Nirman Bhawan, New Delhi-110011.
3. The Secretary,
Union Public Service Commission,
Shahjehan Road,
New Delhi-110011.

. . . Respondents

(By Advocate Shri Madhav Panikar)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

By an order passed on 1.5.2000 in OA No. 57/2000,
we had issued the following directions:-

W.L.
"....If ad hoc appointees who had been appointed as Executive Engineers on adhoc basis later in point of time to the applicants, they should be reverted prior in point of time to the applicants..."

2. It is the grievance of the applicants that aforesaid directions though clear and unambiguous are

not being strictly followed. According to them, what the respondents are doing is to revert candidates who are juniormost in the feeder cadre of Assistant Engineers, whereas the aforesaid order requires them to revert candidates who were juniormost in their posts of ad hoc Executive Engineer. In our view, our directions are clear and as already stated, the same requires the respondents to revert the candidates who are juniormost and who have been appointed as Executive Engineers on ad hoc basis later in point of time to the applicants first, before applicants can be reverted.

3. In the circumstances, we dispose of the present OA directing compliance of the aforesaid directions. This exercise be completed within a period of six weeks from the date of service of the order at least as far as the applicants are concerned.

V.K.Majotra

(V.K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

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